

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 2462

TO BE ANSWERED ON WEDNESDAY, 26th DECEMBER, 2018

BALLOT SYSTEM FOR ELECTION

†2462. PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to conduct elections on the basis of old system of ballot paper;
- (b) if so, the details thereof;
- (c) whether the credibility of election commission has become questionable due to frequent failures of EVMs;
- (d) if so, whether elections are being conducted on the basis of ballot paper and not by EVMs in many countries now; and
- (e) if so, the details thereof and the steps being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE
AFFAIRS
(SHRI P.P.CHAUDHARY)**

(a) to (e): The Information is being collected and will be laid on the Table of the House.
